

The question is:

"That in pursuance of clause 3(vii) of the Rules and Regulations of the Tuberculosis Association of India, the Members of Lok Sabha do proceed to elect in such manner, as the Speaker may direct, two Members from among themselves to serve as Members of the Central Committee of the Tuberculosis Association of India."

The motion was adopted.

CRIMINAL LAW AMENDMENT BILL*

The Minister of Home Affairs (Pandit G. B. Pant): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, the Prevention of Corruption Act, 1947 and the Criminal Law Amendment Act, 1952.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, the Prevention of Corruption Act, 1947 and the Criminal Law Amendment Act, 1952."

The motion was adopted.

Pandit G. B. Pant: I introduce the Bill.

UNION DUTIES OF EXCISE (DISTRIBUTION) BILL*

The Minister of Finance (Shri T. T. Krishnamachari): Mr. Speaker, Sir, I beg to move for leave to introduce a Bill to provide for the distribution of a part of the net proceeds of certain Union duties of excise among the States.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the distribution of a part of the net

proceeds of certain Union duties of excise among the States."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce the Bill.

ESTATE DUTY AND TAX ON RAILWAY PASSENGER FARES (DISTRIBUTION) BILL*

The Minister of Finance (Shri T. T. Krishnamachari): Mr. Speaker, Sir, I beg to move for leave to introduce a Bill to provide for the distribution of the net proceeds of the Estate duty and the tax on railway passenger fares among the States.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the distribution of the net proceeds of the Estate duty and the tax on railway passenger fares among the States."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce the Bill.

COUNTESS OF DUFFERIN'S FUND BILL*

The Minister of Health (Shri Karmarkar): Sir, I beg to move for leave to introduce a Bill to provide for the transfer of the Fund known as the Countess of Dufferin's Fund to the Central Government.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the transfer of the Fund known as the Countess of Dufferin's Fund to the Central Government."

The motion was adopted.

Shri Karmarkar: I introduced the Bill.

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†Introduced with the recommendation of the President.